

- Implementation of new projects/schemes and additional development of existing fields.
- Implementation of EOR Schemes and extending some of EOR Schemes from pilot scale to full scale field application.
- Implementation of specialised technologies such as ERD, side track, horizontal and drain hole drilling.
- Obtaining services of international experts wherever considered necessary.
- 3-D seismic survey of the oil fields.
- Rectification measures such as aggressive workovers, use of specialised technologies like long/short drift side track and drain hole have been planned for revival of sick wells which still have potential.

(b) and (c) There is no such proposal under consideration of the Government at present.

Permission for Re-employment

1820. SHRI RAM TAHAL CHAUDHURY : Will the PRIME MINISTER be pleased to state :

(a) whether some senior level technical, administrative and other experts equivalent to the Secretary in various ministries, allied and subordinate offices as well as public sector undertakings have joined the Reliance group on their superannuation or by tendering resignation or taking retirement before their superannuation; and

(b) if so, the basis on which the Government granted them the required permission ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b) Under Rule 10 of the Central Civil Services (Pension) Rules, 1972, a retired Group 'A' officer is required to obtain the previous sanction of the Government if he proposes to undertake any commercial employment before the expiry of two years from the date of retirement. All such requests are considered with reference to the criteria incorporated in sub-rule (3) of Rule 10 of the Central Civil Services (Pension) Rules, 1972. No previous sanction of Government is required in the case of persons who have resigned from service.

As per information available with the Department of Personnel, one retired Group 'A' officer was granted permission in 1994 to undertake post-retirement commercial employment with M/s Reliance Industries Limited.

LPG Cylinders

1821. SHRI SUDHIR GIRI :
SHRI MULLAPPALLY RAMACHANDRAN :
SHRI AJOY MUKHOPADHYAY :

Will the PRIME MINISTER be pleased to state :

(a) the number and names of the places where Indian Oil Corporation, Hindustan Petroleum and Bharat Petroleum's LPG bottling plants are existing;

(b) the production at present, plant-wise;

(c) whether there is any plant to set up new bottling plants by these companies;

(d) if so, the places where such plants are to be set up;

(e) whether capacity of the existing plants are to be increased in view of the demand; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) and (b) There are 87 LPG bottling plants operating in the country with a capacity of 3235 TMTA.

(c) Yes, Sir.

(d) Statement-I is enclosed.

(e) Yes, Sir.

(f) Statement-II is enclosed.

Statement-I

New bottling plants as per the VIII Plan proposals

State	No. of Bottling Plants	Capacity in TMTA
1	2	3
Andhra Pradesh	2	70
Arunachal Pradesh	1	5
Assam	2	44
Bihar	2	32
Goa	2	22
Gujarat	4	178
Jammu & Kashmir	2	25
Karnataka	1	22
Kerala	1	22
Madhya Pradesh	3	42

1	2	3
Maharashtra	3	84
Meghalaya	1	5
Mizoram	1	5
Manipur	1	10
Nagaland	1	5
Punjab	1	34
Rajasthan	1	22
Tripura	1	5
Tamil Nadu	9	186
Uttar Pradesh	6	82
West Bengal	4	86
Andaman & Nicobar Island	1	5

Statement-II

Details of Augmentation in Bottling Capacity

State	Existing Bottling capacity in TMTPA	Augmenteed Bottling capacity in TMTPA
Bihar	44	88
Haryana	76	152
Kerala	18	22
Madhya Pradesh	44	88
Rajasthan	20	44
Delhi	25	88
U.P.	61	116
Maharashtra	44	88
Jammu & Kashmir	20	26
Punjab	13	26

HBJ Pipeline

1822. SHRI BANWARI LAL PUROHIT : Will the PRIME MINISTER be pleased to state :

(a) whether the Government had decided to cut 20 percent gas allocation to several fertilizer plants getting supplies from HBJ pipeline;

(b) if so, the reasons therefor;

(c) whether the cut in allocation of gas to fertilizer plants is going to affect fertilizer industry;

(d) if so, whether the Government propose to reconsider their decision; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) and (b) The availability of gas along the HBJ pipeline is less than the total demand. Supplies are accordingly regulated through Action Plans drawn up from time to time.

(c) to (e) The feedstock requirements of fertilizer plants along the HBJ pipeline are being met. Action has also been taken to further increase the supplies.

Removal of Unauthorised Construction

1823. DR. BALIRAM : Will the PRIME MINISTER be pleased to refer to the reply given to the Unstarred Question No. 1829 regarding encroachment of land by petrol pump owners on December 4, 1996 and state :

(a) whether land from these petrol pump owners who had resorted to unauthorised constructions has been taken back or the unauthorised construction demolished;

(b) the names of petrol pumps where unauthorised construction has been demolished;

(c) the names of petrol pumps where unauthorised construction is to be removed;

(d) the reasons for not demolishing the unauthorised construction, so far; and

(e) the time by which unauthorised construction will be removed ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (e) The sealing-cum-demolition order in respect of two petrol pumps has been passed by the DDA for demolition operation. The final show-cause notices have been issued in respect of 53 petrol pumps by the Land & Development Office. Re-entry orders have been issued in 17 cases and now eviction proceedings under the Public Premises Eviction Act are pending in the Court of Estate Officer.

Foreign Assistance

1824. DR. M. JAGANNATH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Andhra Pradesh has submitted a project report for foreign assistance to